

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 3, 4 & 57 of 2013

Dated : 06th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Reliance Infrastructure Ltd. Appellant(s)
Versus

Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant : Mr. J.J. Bhatt, Sr. Adv.
Mr. Hasan Murtaza

Counsel for the Respondent : Mr. Buddy A. Ranganadhan

ORDER

Post the matters for hearing on **11.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pr